

DIVISION BENCH  
COURT - II

**O-222**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/22(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>RAMESH CHANDRA AGARWAL VS MTL INDUSTRIES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Ankur Goel, Adv. ] For Respondent No.3  
Mr. Saket Singh, Adv. ]

Mr, Ankit Misra, Pr. CS ] For Respondent No. 2

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **23.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**